

4


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

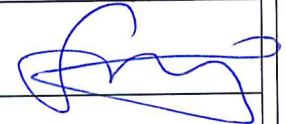
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 176/2018 in CP No.303/241/HDB/2017
NAME OF THE COMPANY	Kinnera Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Chekuri Sridhar & another
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Pvt Ltd & 11 other Respondents
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. MUKESH	Advocate	vs@lawyers@gmail.com	
		9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	900666072	

ORDER

IA No. 176/18 is listed today for clarification.

Counsel for applicant filed memo.

Counsel for respondent is also present.

Heard both sides, list it for orders on 20.09.2018.

  
Member(Judl)

Pavani